

(ख) जी नहीं ।

(ग) प्रश्न ही नहीं उठता ।

† [THE MINISTER OF COMMUNICATIONS (SHRI S. D. SHARMA).

(a) No, Sir.

(b) No.

(c) Does not arise.]

M/s. Cadbury Fry (India) Limited

1731. SHRI KAMESHWAR SINGH: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) the licensed capacity of M/s. Cadbury Fry (India) Private Limited for the manufacture of malted foods, cocoa powder drinking chocolates, chocolate and other chocolate confectionaries.

(b) what has been their actual production during the last three years; and

(c) what safeguards Government have taken to ensure that the firm does not exceed its licensed capacity?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) M/s. Cadbury Fry operate under a Registration Certificate issued to them under Section 10 of the Industries (Development and Regulation) Act, 1951 for Coca Powder, drinking chocolate, chocolate and confectionaries. No mention of capacity has been made in the Registration Certificate. In regard to malted foods, their licensed capacity has been recognised at 1008 tonnes per annum.

(b) Their production during the last 3 years has been as follows:

Product	Production (tonnes)		
	1971	1972	1973
Malted foods	2785	2794	3166
Cocoa Powder	18	11	6
Drinking chocolates	628	840	1042
Chocolate and Chocolate confectionary	1155	1201	1435

(c) The Industries (Development and Regulation) Act already provides safeguards in this regard.

Hindustan Milk Food Manufacturers Limited

1732. SHRI KAMESHWAR SINGH: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the Hindustan Milk Food Manufacturers Limited was granted a licence to manufacture malted milk food in February, 1971;

(b) whether the above firm has fulfilled the terms and conditions stipulated in the licence; and

(c) if not what action Government propose to take against them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) Yes, Sir.

(b) and (c) M/s. Hindustan Milk Food Manufacturers Limited have initiated action towards implementation of the conditions of the industrial licence.

Paper plant in Andhra Pradesh

1733. SHRI J. S. ANAND: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that Andhra Pradesh State Government have sought